

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4299  
ANSWERED ON:20.04.2015  
MALNUTRITION AMONG TRIBAL CHILDREN  
Chaudhary Shri C.R.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the rising level of malnutrition among tribal children in the country including Rajasthan;
- (b) if so, the details thereof, state/UT wise;
- (c) the reasons for such high level of malnutrition among tribal children even after several years of implementation of tribal sub-plans (TSP);
- (d) the guidelines of budgetary allocation under TSP at the Central and States;
- (e) the details of allocations, utilization of TSP funds since 2009-10 along with the reasons for under-spending in various TSP included programmes; and
- (f) whether any deviation of TSP funds has been reported so far and if so, the details of measures undertaken so far to check such deviation of funds?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): The trend of malnutrition among tribal children is not maintained at central level. However, as per the National Family Health Survey 2005-06, the scores for indicators of malnutrition among Schedule Tribe children under the age of 5 are as under:

Scheduled Tribe	Under-five malnutrition (%)
Stunting	54
Wasting	28
Underweight	55

There are various reasons for malnutrition which includes iron deficiency, worm infestation, micro nutrient deficiency, change of food habits from traditional crops, etc.,.

(d): The Tribal Sub Plan allocation are made in accordance with the guidelines on the subject, which are based on the recommendations of the Narendra Jadhav Task Force.

(e) & (f): Details of allocation and utilization of TSP funds by Central Ministries/ Departments are at Annexure-I. Measures provided in the guidelines to check TSP deviation includes:

# Non lapsability of TSP fund

# Non divertability of TSP funds as a necessary condition for release of State specific grants other than those relating to tribal welfare and development.

# In addition, some States have enacted legislations. In State like Gujarat, TSP planning and implementation is monitored by the Chief Minister.